NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 15/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2017

NAME OF THE PARTIES: M/s. Urban Infrastructure Trustee Ltd. & Ors. V/s.

M/s. Neelkanth Township & Construction Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241-242 of the Companies Act, 2013.

S. No. NAME	DESIGNATION	SIGNATURE
1. Ms. Nidhi Sir Ms. Chaitrika i/b Vidhii Parl	Patki Respondent Nos.	Charleilia
2) Ms. Rishika L Mc. Aziza Ms. Aarti i/b AAK L Jumani	Harish Adv for Khatnit Resp. No3 (in II. A	Afrinain.
mr. Mura	n Kudalkord Gorlebharinadekarilb. elkar & Lo. For	neso Buds

<u>Order</u> <u>CP No. 15/241-242/NCLT/MB/MAH/2016</u>

At request of the parties, post this matter as first item on Board, for hearing on 9.2.2017.

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/V. NALLASENAPATHY
Member (Technical)